



**FORM 23-B**

**RETURN OF ELECTION**

[See Rule 84 (1) (b) of the Conduct of Elections Rules, 1961]

**Bye-Election to the Council of States by the Elected Members of the  
Tamil Nadu Legislative Assembly –2021**

"Bye-Elections to the Council of States to fill up the seat of  
Thiru. K.P. Munusamy"

The result of the poll and of the transfer of votes is as follows:

Number of valid votes  
Number of Members to be elected  
Quota (number of votes sufficient to secure  
the election of a candidate)

**ELECTION UNCONTESTED**

Names of Candidates	First Count	Second Count		Third Count		Fourth Count		Names of elected candidates and order of election
	Votes polled by each candidate	Transfer of	Result	Transfer of	Result	Transfer of	Result	
----- Election Uncontested -----								
Non-transferable papers								
Loss due to fractions								
<b>TOTAL</b>								

I declare that-

Dr. Kanimozhi NVN Somu,  
Flat No.403, 4th Floor,  
Newry Serenity Apartments,  
No.12/8, 3rd Cross Street,  
Gandhi Nagar, Adayar,  
Chennai - 600 020.

Sponsored by Dravida Munnetra  
Kazhagam

**has been duly elected unopposed as the number of Contesting Candidate was equal to the number of seat to be filled.**

Place: Chennai – 600 009.

Date : 27.09.2021

*K. Srinivasan*  
27.9.2021

(K.SRINIVASAN)  
RETURNING OFFICER AND SECRETARY,  
TAMIL NADU LEGISLATIVE ASSEMBLY  
SECRETARIAT